

6/7/89

(13)

NVK to AVH

Mr. V. Bhaskara Menon of the applicant  
Mr PVM Member (for 1-3)  
Mr PK Madhusoodhanan (for 4)

Let the case be listed along with  
OA 536/90 on 20/7/90.



6/7/90

20-7-90

(5)

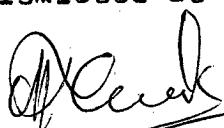
NVK & AVH

Mr V Bhaskara Menon for applicant  
Mr CS Ramanathan for respondents 1-3(proxy)  
Mr PK Madhusoodhanan for respondents-4

ORDER

The applicant in this case has filed another  
O.A.No.536/90 which has been admitted by us. That applica-  
tion was filed on the ground that since the present  
application was filed, number of orders have been issued  
and the applicant preferred to file separate comprehensive  
application and hence OA-536/90 was filed before us and  
that has been admitted.

In view of the circumstances, this application  
is dismissed as withdrawn.



( AV HARIDASAN )  
JUDICIAL MEMBER



( NV KRISHNAN )  
ADMVE. MEMBER